

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 224/TT/2012

Date: 9.4.2013

To
The Managing Director,
North East transmission Company Limited,
1st Floor, Ambience Corporate Tower,
Ambience Mall, NH-8,
Gurgaon-122001

Subject: Approval of transmission tariff for assets associated with Gas Based Combined Cycle Power Project (GBCCPP) of ONGC Power Company Limited, New Delhi

Sir,

I am directed to refer to your affidavit dated 15.2.2013 on the above mentioned petition, and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 9.5.2013:-

- 1) Basis of considering depreciation, interest on loan prior to commissioning of assets and its impact in tariff calculations as mentioned in Form-1;
- 2) Revised Form 6 as the capital expenditure mentioned therein is not in consonance with Auditor's certificate;
- 3) Revised Form-13A and Form-12 (since they are incomplete), and also the reasons for not claiming interest on working capital;
- 4) Whether any sub-station portion is covered in the capital cost of the assets;
- 5) The element-wise capital expenditure incurred/to be incurred up to respective DOCO of assets and projected additional capital expenditure (Petitioner has considered IT equipment, furniture to calculate weighted average rate of depreciation in Form-11, whereas costs of such elements are not shown separately in auditor's certificate).

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)